

### Cut in Plan and Non-Plan Expenditure

1087. SHRI N.E. HORO : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Government have decided that its plan and non-plan expenditure is to be cut and no new Government jobs are to be created for nine months and public sector enterprises are to be denied further subsidy to make up their losses in the current financial year; and

(b) if so, the circumstances that led to taking of such steps in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : (a) and (b) As a part of policy measures to counter inflationary pressures, Government has imposed certain cuts in Plan and Non-Plan expenditure and a ban on creation and filling up of posts for nine months till 30th September, 1984. As no subsidy is being given by the Government to the public enterprises to make up their losses, there is no question of further denying the subsidy.

### Central Bank's Loan to Industrial Units in Bihar

1088. SHRI BHOGENDRA JHA : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 1756 on 2nd December, 1983 regarding bank credit to mini and small scale industries in Bihar and state :

(a) the number of industrial units of Pandaul under Madhuban district of Bihar financed by the Bihar Finance Corporation and machinery in-stalled on the condition that Central Bank would finance working capital;

(b) if so, the number of such industries awaiting grant of credit by the Central Bank after installation of their units;

(c) whether large scale loans to ghost debtors had been granted by the Central Bank of Bhowara and other places, if so, details thereof and steps

taken for recovery and fixing responsibility; and

(d) whether Punjab National Bank officers had recently visited Madhubani, Benipatti, etc., if so, what improvement was decided upon ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d) Information is being collected and to the extent available and feasible under the provisions of the statutes and the customs and usages prevalent amongst bankers, will be laid on the Table of the House.

### Purchase of Mirage-2000 from France

1089. SHRI CHINTAMANI JENA : SHRI MOHAN LAL PATEL : Will the Minister OF DEFENCE be pleased to state :

(a) whether India has contracted to buy from France a certain number of Mirage-2000;

(b) if so, the number of Mirage-2000 likely to be purchased and the amount involved;

(c) when the contract was finalised and whether the delivery has been made; if not, the reasons therefor; and

(d) the latest position in this regard ?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN) : (a) Yes, Sir.

(b) to (d) Forty aircraft are being purchased. Deliveries of the aircraft are scheduled to commence in 1984-85.

### Memorandum Submitted by Central Government Pensioners Association, on Problems of Past Pensioners

1090. SHRI SATYENDRA NARAIN SINHA : Will the Minister of FINANCE be pleased to state :